

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

ORIGINAL PETITION NO. 03 OF 2018 &
IA NO. 470 OF 2018

Dated: 28th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jindal Stainless Limited

.... **Petitioner(s)**

Versus

**The Bureau of Energy Efficiency, Ministry of Power,
Government of India & Ors.**

.... **Respondent(s)**

Counsel for the Petitioner(s) :

Mr. Aditya N. Das

Ms. Evita A. Das

Counsel for the Respondent(s) :

Mr. Rohit Jain

Mr. Aneesh Sadhwani for R-1 & 4

ORDER

Admit.

The learned counsel appearing the Petitioner and the Respondents represented that the pleadings are complete.

The submission made by the learned counsel appearing for the parties, as stated above, is placed on record.

List the matter for hearing on **17.12.2018.**

(S.D. Dubey)
Technical Member
mk/pk

(Justice N.K. Patil)
Judicial Member